

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:4831
ANSWERED ON:23.04.2015
COURTS FOR BELOW POVERTY LINE
Tharoor Dr. Shashi

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the total number of Below Poverty Line (BPL) persons killed or injured in road accidents during the last three years;
- (b) whether the Government proposes to establish special courts to award road accident claims for BPL persons; and
- (c) if so, the details thereof including the action taken thereon?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI PON. RADHAKRISHNAN)

(a) The Ministry of Road Transport and Highways collects data on road accidents from all States/UTs in a format developed as per the Asia Pacific Road Accident Database (APRAD) project of United Nations Economic and Social Commission for Asia Pacific (UNESCAP) region. This format does not include data of total number of persons belonging to Below Poverty Line (BPL) category, killed or injured in road accidents.

(b) & (c) No such proposal is under consideration of the Ministry of Road Transport and Highways. However, as per section 165(1) of Motor Vehicles Act, 1988, a State Government may, by notification in the official gazette, constitute one or more Motor Accidents claims tribunals for such area as may be specified in the notification for the purpose of adjudicating upon claims for compensation in respect of accidents involving the death or bodily injury to persons, arising out of the use of motor vehicles, or damages to any property of the third party so arising, or both.